

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LUSTERLEAF INFOTECH PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Lusterleaf Infotech Private Limited
2.	Date of incorporation of corporate debtor	09 th March, 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate identity number / limited liability identification number of corporate debtor	U72900MH2010PTC200667
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 003, Ground Floor, Pooja Nagar, Building No. 2 CHS Ltd., Cabin Cross Road, Bhayander East, Thane-401107
6.	Date of closure of Insolvency Resolution Process	14 th March, 2021
7	Liquidation commencement date of corporate debtor	15 th March, 2021
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Bhavesh Rathod IBBI/IPA-001/IP-P01200/2018-19/11910
9	Address and e-mail of the liquidator, as registered with the Board	A/101, Shelter CHSL, CSC Road, Opp. Shakti Nagar, Dahisar (E), Mumbai – 400068 Email: bhavesh76@gmail.com;
10	Address and email to be used for correspondence with the liquidator	Office No. 152, First Floor, Raghuleela Mall, Behind Poisor Bus Depot, Off S V Road, Kandivali West, Mumbai 400067 Email: ip.bhavesh@gmail.com;
11	Last date for submission of claims	14 th April 2021

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Lusterleaf Infotech Private Limited on 15th March 2021 under section 33 (1) of the Code.

The stakeholders of Lusterleaf Infotech Private Limited are hereby called upon to submit their claims with proof on or before 14th April 2021 to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalty.

Date: 19th March 2021

Place: Mumbai



Bhavesh Rathod
Liquidator

(IBBI/IPA-001/IP-P01200/2018-19/11910)